

**Status of implementation of recommendations/observations contained in the 27<sup>th</sup>  
and 47<sup>th</sup> Reports of the Department-related Parliamentary Standing  
Committee on Communications and Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I wish to lay the following statements regarding:—

(a) Status of implementation of recommendations/ observations contained in the 27<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on ‘Ethical Standards in Media Coverage’.

(b) Status of implementation of recommendations/ observations contained in the 47<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on ‘Review of functioning of Central Board of Film Certification (CBFC)’.

**Status of implementation of 67<sup>th</sup> Report of the Department-related Parliamentary  
Standing Committee on Agriculture, Animal Husbandry and Food Processing**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): I wish to lay a statement regarding Status of implementation of Recommendations/Observations contained in the 67<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing on ‘Scheme for Creation/Expansion of Food Processing and Preservation Capacities — An Evaluation’.

MR. CHAIRMAN: Shri Jitin Prasada to move a Motion for election of one member to the Tobacco Board.

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**MOTION FOR ELECTION TO THE TOBACCO BOARD**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND